



2026:DHC:7380



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
# **CNR No. DLHC010881152024**  
+ **OMP (ENF.) (COMM.) 267/2024**  
**MIS GLOBE CIVIL PROJECTS LIMITED .....Decree Holder**  
Through: **Mr. Harsheen M. Palli and Mr.**  
**Agam Aggarwal, Advs.**

versus

**UNION OF INDIA** .....Judgement Debtor  
Through: **Mr. Ruehir Mishra, Mr. Sanjiv**  
**Kumar Saxena, Mr. Mukesh**  
**Kumar Tiwar, Ms. Reba Jena**  
**Mishra and Ms. Poonam**  
**Shukla, Advs.**

**CORAM:**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**

% **01.09.2026**

1. At the outset, learned Counsel for the Decree Holder seeks leave to withdraw the present enforcement petition with liberty to file it again as and when the situation arises.
2. Leave and liberty, as sought, is granted.
3. In view of the above, the present petition is dismissed as withdrawn.

**OM PRAKASH SHUKLA, J**

**SEPTEMBER 1, 2026/ss**